

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/730(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	RELEASEMYAD MEDIA PRIVATE LIMITED VS ADVANTAGE VINIMAY PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Counsel/Authorised Representative appeared physically/through video conference:

For OC : Mr. Subhrajit Chakraborty, Adv.
Mr. Sourav Ghosh, Adv.

For CD : Mr. Sujit Banerjee, Adv.
Mr. Nilay Sengupta, Adv.

ORDER

1. Ld. Counsel for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel appearing for the Operational Creditor seeks to withdraw the petition with liberty to avail any other remedy available under any other law. **The petition is, accordingly, dismissed as withdrawn.** However, the petitioner is given liberty to avail any other remedy available under any other law.
3. File be consigned to the records.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**